

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.03.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|----------------------------------------------------------------|-----------------------------------------------------------|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 367 of 2021 (PH) | STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd. | Abhishek Bharti | Mohit Mathur |

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- 1. Notice Board**
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**By order of Hon’ble Chairperson
-sd/-
Registrar**